

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 03
(IB)-794(PB)/2020

IN THE MATTER OF:

Jagarnath Transport

.... Applicant/petitioner

v.

Action Ispat & Power Pvt. Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code

Order delivered on 14.09.2020

ORDER

Hon'ble Actg President is on leave. Accordingly, the matter is adjourned to 23.09.2020.



(Nirmala Vincent)
Court Officer

14.09.2020
Ritu Sharma